

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) The details of export of cotton during the cotton seasons 1988-89 to 1990-91 are as follows :—

Cotton season (Sept—Aug)	Quantity (in lakh bales of 170 Kg each)	Value (Rs. in crores)
1988-89	0 76	72 14
1989-90	13 71	610 52
1990-91 (Upto 1-7-91)	11 74	554 98

(b) to (d) The export of cotton from the country is regulated by release of export quotas by Government during the cotton season. It is not possible to indicate at this stage, the position regarding export of cotton during the 1991-92 cotton season since relevant factors like its availability based on the crop, domestic requirement, domestic and international price situation, etc., will have to be kept in mind by Government while releasing quotas for export of cotton.

Private Sector Participation in Mutual Funds

434. **SHRI RAM NAIK :** Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to allow the private sector participation in the mutual funds; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) and (b) Government have set up a Study Group to examine the functioning of Mutual Funds in the country

and evolve a suitable framework for legislation for regulation of Mutual Funds including such funds which may be set up in the Joint/private sector

Outstanding Dues Against Textile Units

435. **DR. KRUPASINDHU BHOI :** Will the Minister of FINANCE be pleased to state :

(a) the names of textile units in Northern India which have not paid the dues of financial institutions in time during the last three years ; and

(b) the details of the outstanding dues, unit-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) and (b) In view of the legal provisions regarding obligations as to fidelity and secrecy and as per the practice customary among bankers, the details relating to individual constituents of financial institutions cannot be divulged. However, the total number and the amounts overdue from textile units in northern India, which have defaulted in the repayment of dues to the